

LOK SABHA
UNSTARRED QUESTION No. 1349
TO BE ANSWERED ON 09th February, 2023

Integrated Bio-Ethanol Projects

1349. SHRIMATI SUNITA DUGGAL:

पेट्रोलियम और प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the total number of Second Generation (2G) Integrated Bio-ethanol Projects, both commercial and demonstration, currently being supported by the Government under Pradhan Mantri JI-VAN Yojana, State/UT-wise including Haryana;
- (b) the total amount of financial support in form of Viability Gap Funding provided to these projects since the commencement of the scheme; and
- (c) whether the Government has carried out any study to observe the impact of scheme *vis-a-vis* its advantages and long term prospects and if so, the details thereof?

ANSWER

पेट्रोलियम और प्राकृतिक गैस मंत्रालय में राज्य मंत्री
(श्री रामेश्वर तेली)

**MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL
GAS
(SHRI RAMESWAR TELI)**

(a) & (b): In March, 2019, Government had notified the “Pradhan Mantri JI-VAN (Jaiv Indhan - Vatavaran Anukool fasal awashesh Nivaran) Yojana” for providing financial support to integrated bio-ethanol projects for setting up Second Generation (2G) ethanol projects in the country using lignocellulosic biomass and other renewable feedstock. The total financial outlay for the scheme is Rs. 1969.50 crore for the period 2018-19 to 2023-24.

Since the commencement of PM JI-VAN Yojana, financial assistance of Rs. 895 crores has been approved for six commercial 2G projects being set up by Indian Oil Corporation Ltd. in Haryana, by Hindustan Petroleum Corporation Ltd. in Punjab, by Bharat Petroleum Corporation Ltd. in Odisha, by Numaligarh Refinery Limited in Numaligarh, by Mangalore Refinery and Petrochemicals Ltd (MRPL) in Karnataka, by Shell India Market Pvt. Ltd in Karnataka and three demonstration projects being set up by Indian Oil Corporation Ltd. in Haryana, by Hindustan Petroleum Corporation Ltd in Bihar and by Chempolis India Pvt Ltd in Haryana/Punjab.

(c): The progress and impact of the scheme is continuously assessed and monitored by Scientific Advisory Committee on Hydrocarbons of Ministry of Petroleum & Natural Gas.
